

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2626
ANSWERED ON:29.03.2012
RECOGNITION TO NIPER
Reddy Shri Modugula Venugopala

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the degrees awarded by the premier Government institution engaged in Pharmaceuticals education in the country, viz. the National Institute of Pharmaceutical Education and Research (NIPER) are recognized by the concerned authority, viz. the Pharmacy Council of India.

(b) if not, the reasons therefor; and

(c) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c) : Section 32 of the National Institute of Pharmaceutical Education & Research (NIPER) Act, 1998 provides, as follows:-
`Notwithstanding anything contained in the University Grants Commission Act, 1956 or in any other law for the time being in force, the Institute shall have power to grant degrees and other academic distinctions and titles under this Act`
Due to the above provisions of the NIPER Act. 1998 the degrees awarded by the NIPER do not require recognition of the Pharmacy Council of India.